

Annexure-1

Name of the corporate debtor: ENFIELD SOLAR ENERGY LIMITED

Date of commencement of liquidation: 10th January, 2020

List of stakeholders as on: 09th February, 2020

List of secured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1.	State Bank of India	29.01.2020	96,63,97,214.50	96,25,04,196.09	Secured Financial Creditor	96,25,04,196.09	Yes	Specified in Annexure A	96,25,04,196.09	52.89%	NIL	NIL	3893018.41	NIL	NIL
2.	M/s. Rare Asset Reconstruction Ltd.	21.01.2020	25,02,63,170	24,69,65,679.45	Secured Financial Creditor	24,69,65,679.45	Yes	Specified in Annexure B	24,69,65,679.45	13.57%	NIL	NIL	3297490.55	NIL	NIL
3.	Indian Overseas Bank	05.02.2020	61,03,12,668.62	61,03,12,668.62	Secured Financial Creditor	61,03,12,668.62	Yes	Specified in Annexure C	61,03,12,668.62	33.54%	NIL	NIL	NIL	NIL	NIL

Annexure A

State Bank of India

WORKING CAPITAL TERM LOAN(WCTL), TERM LOAN AND FUNDED INTEREST TERM LOAN (FITL)

A. Primary Security

1. Equitable mortgage of the lease hold land (Total lease period: 15 years vide lease deed dated 29.03.2010) admeasuring total of 24321.06 sq. mts approx 18.24 bighas or 5.8 acres with building and structures, plant and machinery (both present and future) erected thereon situated at Sector-II in the Falta Special Economic Zone, Falta village Bisra, Mouza-Akalmegh and comprised in Plot No. 15, Police station Ramnagar, Dist-24 parganas south, West Bengal, on a pari passu basis with other term lenders.
2. 1st charge on pari passu basis on all the movable and immovable fixed assets of the company both present and future with other term lenders.

B.Collateral Security

Extension of 1st Charge on entire current assets of the Company including stock and receivables on a pari passu basis with other term lenders

C.Guarantee

1. Personal Guarantee

- a) Sudesh Kumar Sonthalia
- b) Rajesh Kumar Sonthalia

2. Corporate Guarantee

- a) Enfield Industries Ltd.

CASH CREDIT

A.Primary Security

First hypothecation charge of entire current assets i.e. Raw Materials, Stock In process, Finished goods, consumable stores and receivables, both present and future, on pari passu basis with other working capital lenders.

B.Collateral Security

2nd charge on pari passu basis on the E.M on land and all other immovable assets of the Company on pari passu basis with other working capital lenders

C.Guarantee

1. Personal Guarantee

- a) Sudesh Kumar Sonthalia
- b) Rajesh Kumar Sonthalia

2. Corporate Guarantee

a) Enfield Industries Ltd.

Annexure B

Rare Asset Reconstruction Ltd.

Primary Security and Collateral Security

1. 1st pari passu Charge on entire Land & Building and Plant and Machinery located at Sector - 2, Falta SEZ, District 24 Parganas (South), West Bengal, along with other fixed assets of the company both present and future along with other term lenders.
2. 2nd pari passu charge on current assets including raw work in progress finished goods laying in the factory.

Guarantee

1. Personal Guarantors:

- a) Sudesh Sonthalia
- b) Rajesh Kumar Sonthalia

2. Corporate Guarantee

a) Enfield Industries Ltd

Annexure C

Indian Overseas Bank

Primary Security

Cash Credit, WCTL, FITL:

Primary Security:

1. Extension of 1st Charge on entire current assets of the Company including stock and receivables on a pari passu basis with other lenders

TL:

Primary Security:

1. First pari passu charge on all movable and immovable assets of the proposed solar PV module project.

Collateral Security

1. Prime Security for Term Loan will serve as collateral security for Working Capital limits and vice versa.

Guarantee

1. Personal Guarantors:

- a) Sudesh Sonthalia
- b) Rajesh Kumar Sonthalia

2. Corporate Guarantor:

- a) Enfield Industries Ltd.